

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


CA(CAA) NO.206/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Stylo Graphics Pvt Ltd & 3 Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma )  
2. Mr T. Khaitan ) Adv for Stylo Graphics

  
24/7/17

24\_07\_2017 –CA(CAA) No.206/KB/2017 – Stylo Graphics Pvt. Ltd. and 3 Ors.

## **ORDER**

Ld. Lawyers on behalf of petitioner(s) are present.

Order reserved.

MANORAMA KUMARI  
MEMBER(J)